

**HIGH COURT OF HIMACHAL PRADESH AT SHIMLA - 171001**

No.HHC/RG/C-19/2020-16  
Dated Shimla, the 11<sup>th</sup> January, 2022

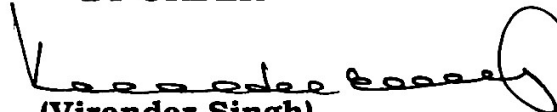
**ORDER**

Taking into consideration the Order No.REV(DMC)(C)20-2/2022-COVID-19-IV dated 09.01.2022 issued by the Government of Himachal Pradesh and keeping in view the recent surge in Covid-19 cases, the High Court of Himachal Pradesh has decided to issue the following guidelines/instructions:

1. In order to break the chain of Covid-19 pandemic, the Saturdays falling on 15<sup>th</sup> January 2022 and 22 January 2022, are declared as closed days for the High Court as well as its Registry. The staff shall work from home and remain available at their residences and would not be allowed to leave the station without permission of the Authorities.
2. Wearing of face cover/ face mask, is mandatory in the High Court Premises.
3. No one is permitted to enter in the Office/Court Premises without proper thermal scanning.
4. Before entering the premises, everyone shall use sanitizer. Hand sanitizers, be provided at all the entry gates, Courts and Office rooms.
5. Social distancing be maintained inside and outside the Office/Court.
6. Only those clients are permitted to enter in the Court Premises, who are appearing in person or their presence is specially required by the Court.
7. There shall be no gathering in the Court Premises.
8. Unnecessary visits/ movements in crowded places, shall be avoided by all the employees.

All the SOPs issued by the High Court and Authorities from time to time shall be adhered to in letter and spirit.

**BY ORDER**



**(Virender Singh)**

**REGISTRAR GENERAL**

Endst. No. No.HHC/RG/C-19/2020-16

Dated: 11.01.2022

Copy forwarded to all concerned.



**REGISTRAR GENERAL**